

सकल दिक्कतों के लिए मामले को अंतिम रूप में निष्पन्न हो रहा है। जहाँ तक इस मामले में संबन्ध लेखा प्रबन्धकारी और जोखिम डिपॉजिटन क्लॉक की बात है, सतर्कता आयोजन के विचार से उनके खिलाफ विभागीय जांच की जरूरत नहीं है।

Licence to M/s. Talikoti Cements and Chemicals Ltd.

5022. SHRI K. B. CHOUDHARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a licence for a cement factory at Talikoti has been given to M/s. Talikoti Cement and Chemicals Limited;

(b) what is the progress in the matter so far and when the factory is likely to be commissioned and start functioning;

(c) in case the present establishment is unable to commission the factory, whether Government itself will come forward in establishing a factory at Talikoti, in view of the availability of raw material in abundance in Talikoti, Bijapur district; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes, Sir.

(b) The applicant company had engaged M/s. Ibcn Pvt., Ltd. as their consultants and got a project report made by them. They have submitted its project report to the Industrial Development Bank of India along with their loan application. But the Industrial Development Bank of India did not clear the loan application and suggested to the Company to explore the possibility of setting up of the project in the joint sector by associating a State level agency, which the Company has not yet been able to arrange. The Company is, however, making all efforts to implement the project.

(c) There is no such proposal at present.

(d) Does not arise.

Price Rise of Scooters

5023. SHRI SUKHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the prices of scooters have gone up after decontrol; and

(b) if so, to what extent of increase in each type of scooter and justification given by the manufacturers for the increase?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b): The statutory control on distribution of scooters which was rescinded with effect from 1st January, 1978, was last applicable to Bajaj-150 Bajaj Chetak and Priya scooters. The price increases effected since the removal of the distribution control are Rs. 61.33 for Bajaj-150; Rs. 77.75 for Bajaj Chetak and Rs. 102.66 for Priya scooters. The manufacturers have reported that these price increases have been necessitated because of cost increases of various inputs etc. Price increases have also been effected in respect of some other makes of scooters which were not governed by the statutory control on distribution of scooters and are not connected with the removal of distribution control.

आटो ट्रेक्टर लिमिटेड फैक्टरी, प्रतापगढ़ का पूरा हो जाना

5024. श्री सुरेन्द्र विक्रम

उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में प्रतापगढ़ में सरकारी क्षेत्र में बनने वाला आटो ट्रेक्टर लिमिटेड नामक कारखाना कब तक पूरा हो जाएगा और उस पर कुल कितनी लागत आयेगी ; और